

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.08.2019

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittalala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 167/BB/2019	For admission IA 354/19 – For admission of application u/s 59 of I&B code	Sec 10 of I&B code 2016	M/s GNB Technologies (India) Pvt Ltd	Arjun Rao		

ADVOCATE FOR PETITIONER/s:

ARJUN RAO 
9880508071

ADVOCATE FOR RESPONDENT/s:

PTO

ORDER

1. I.A No.354 of 2019 in CP(IB) No.167/BB/2019 is filed by M/s.GNB Technologies (India) Pvt. Ltd (Applicant), U/S 59 of the IBC, 2016, by inter alia seeking to allow the instant Application of GNB Technologies (India) Private Limited and pass appropriate orders for the initiation of voluntary liquidation of the Applicant etc.
2. Heard Shri Arjun Rao, learned Counsel for Applicant.
3. Learned Counsel for Applicant submits that he do not want to prosecute the case.
4. Hence, IA No.354 of 2019 in C.P(IB) No.167/BB/2019 is dismissed as not pressed.
5. Post the CP on **27.08.2019**


MEMBER(T)

Raushan


Verified


Court Officer


MEMBER(J)